

**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act, 2006)  
(Human Resource Division)  
**FDA Bhawan, Kotla Road, New Delhi – 110 002**

23<sup>rd</sup> Feb, 2022

**Office Order No. 63/2022**

With approval of the Competent Authority following Technical Officers of FSSAI Hqrs are transferred within FSSAI Hqrs :-

Sl No.	Name	Designation	Currently Posted in (Division)	Transferred to (Division)
1	Ms. Aswathy P.S	Technical Officer	TICD (Imports)	S&S-I
2	Sh. Sanjay	Technical Officer	SBCD	S&S-I
3	Sh. Aman Kaushik	Technical Officer	S&S-I	QA-II
4	Ms. Sheetal Devi	Technical Officer	S&S-I	SBCD
5	Ms. Dhanya Suresh	Technical Officer	S&S-I	TICD (Imports)
6	Sh. Saurabh Kumar Dubey	Technical Officer	QA-II	S&S-I
7	Ms. Priya Singh	Technical Officer	QA-II	RCD Division
8	Ms. Vishali.K	Technical Officer	RCD Division	QA-II
9	Sh. Alakshendra Pratap Singh	Technical Officer	S&S-I	TICD (Imports)
10	Ms. Sukhmani Singh	Technical Officer	TICD (Imports)	S&S-I

2. All controlling officers are requested to relieve above mentioned officials on or before 04 March 2022.
3. Relieving and Charge Assumption Report must be sent to HR Division invariably. Requests for deferment/change/cancellation of posting/transfer in respect of any officials will not be entertained.
4. This issues with approval of the Competent Authority.

Digitally Signed by  
Dhananjay Kumar Mehta  
Date: 23-02-2022 14:19:20  
Reason: Approved  
(Dhananjay Kumar Mehta)  
Administrative Officer(HR)

Copy to:-

- a. All Concerned official(s) through their reporting Officer(s).
- b. ED(s)/Director(s)/Head(s) FSSAI, Hqrs : w.r.t relieve concerned officials under intimation to HR Division after proper handing taking over.
- c. Director(Regions/NFLs)
- d. DDO, Finance, FSSAI, Hqrs
- e. Personal File
- f. Guard File